- (b) GNCTD has informed that Resident Welfare Associations (RWAs) of 1639 unauthorized colonies have applied for regularization.
 - (c) Yes, Sir.
- (d) and (e) Regularization of unauthorized colonies will *inter-alia* involve scrutiny of layout plans, assessment of built up percentage as on 31.3.2002, identification of mixed land use streets, approval of layout plans, fixation of boundaries, land use change, identification of colonies not eligible for regularization etc. Scrutiny of documents submitted by the RWAs has been initiated and Municipal Corporation of Delhi (MCD) has conducted camps with RWAs. Guru Gobind Singh Indraprastha University has superimposed the boundaries of layout plans of satellite/aerial survey images in respect of large number of colonies. Large number of maps have been provided by GNCTD to MCD. The progress is being monitored by GNCTD. As per the revised Guidelines of 2007 and Regulations of 2008, the work relating to regularization involving agencies concerned is to be undertaken, co-ordinated, monitored and supervised by GNCTD.

Transport system in Kerala

859. SHRIM.P. ACHUTHAN:

SHRI K.E. ISMAIL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the State Government of Kerala has asked for adequate fund direct to the Kerala State Road Transport Corporation (KSRTC) for modernizing the city transport system in Thiruvananthapuram and Cochin cities under Jawaharlal Nehru National Urban Renewal Mission(JNNURM); and
 - (b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) Does not arise.

Salt Pan Lands of Mumbai.

860. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any committee has been constituted to examine issues relating to utilization of the Salt Pan Lands of Mumbai measuring approximately 2200 hectares which have become unsuitable for salt manufacture;
 - (b) if so, the details thereof;
 - (c) whether these committees have since submitted their reports to Government;
 - (d) if so, the details thereof along-with the recommendations;

- (e) whether Government is ready to allow building more housing projects on this unused salt land of Mumbai; and
 - (f) if not, reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Presently, no Committee is in existence that has been constituted by the Government to examine issues relating to utilization of Salt Pan Lands of Mumbai.

(c) to (f) Do not arise.

JNNURM in Gujarat

- 861. SHRI VIJAYKUMAR RUPANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the capital of the States not included in Jawaharlal Nehru National Urban Renewal Mission(JNNURM);
- (b) whether Government is considering to include capital of Gujarat i.e. Gandhinagar in JNNURM;
 - (c) the cities of religious, historic and tourist importance included;
- (d) whether Government is considering to include Karamsad in JNNURM being related to Sardar Patel;
- (e) number of representations received by Government from Gujarat to include Gandhinagar and Karamsad in JNNURM;
 - (f) the decision of Government thereon;
 - (g) allocation to Porbandar after its inclusion during February, 2009;
 - (h) whether it is adequate; and
 - (i) whether Government is considering enhancing the allocation for Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Except Gandhi Nagar, the capital of all the States have been included in the Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

- (b) The proposal for inclusion of the Capital city of Gandhinagar was considered by the National Steering Group under JNNURM in its meeting held on 05-01-2009 but the city was not recommended for inclusion as Mission city.
- (c) There are three categories of cities included as Mission cities based on population as per census 2001. Category A includes cities with population of 4 million and above; Category B includes cities with population between 1 million to 4 million; Category C includes cities with population of Jess than 1 million but being State Capitals or having religious/historic/touristic importance. Excluding the States Capitals from this list, the cities which are included on the basis of religious/historic/touristic importance are Jammu, Bodhgaya, Ujjain, Puri, Ajmer-Pushkar, Nainital, Mysore, Mathura, Haridwar, Nanded, Tirupati and Porbandar.